



\$~75 (32-85 connected)

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8990/2023

BHARTI VIDYA BHAWAN & ANR.

.....Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti

Kumari & Ms. Mrinal Kishor,

Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

....Respondents

Through: Mr. Akhilesh Kumar Srivastava,

Standing Counsel with Mr. Manoj

Kumar, Advocate for NCTE.

CORAM:

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER 11.07.2024

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- 1. At joint request of the parties, list this matter on 22.10.2024.
- 2. The order be uploaded on the website forthwith.

SWARANA KANTA SHARMA, J

JULY 11, 2024/at

Click here to check corrigendum, if any